

**GOVERNMENT OF INDIA
MINISTRY OF LABOUR AND EMPLOYMENT**

LOK SABHA

**UNSTARRED QUESTION NO. 321
TO BE ANSWERED ON 05.02.2018**

EPFO COVERAGE FOR INDIANS WORKING ABROAD

321. SHRI A. ARUNMOZHITHEVAN:

Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) whether the Indians working abroad can now exempt themselves from their host country's social security scheme and get covered by retirement fund body EPFO;**
- (b) if so, the details thereof;**
- (c) whether an online facility to avail the said benefit has been made functional and if so, the details thereof;**
- (d) whether the EPFO has entered into an agreement with 18 countries in this regard; and**
- (e) if so, the details thereof?**

ANSWER

**MINISTER OF STATE (IC) FOR LABOUR AND EMPLOYMENT
(SHRI SANTOSH KUMAR GANGWAR)**

(a) & (b): Yes, Madam. This facility is available to Indian workers who are deputed by their employer to the countries with whom India has entered into a Social Security Agreement (SSA) and they take Certificate of Coverage (COC) from Employees' Provident Fund Organization (EPFO).

(c): An online facility to obtain Certificate of Coverage (COC) has been launched by EPFO.

(d) & (e): India has entered into Social Security Agreements (SSAs) with 18 countries, namely:-

(i) Australia, (ii) Austria, (iii) Belgium, (iv) Canada, (v) Czech Republic, (vi) Denmark, (vii) Finland, (viii) France, (ix) Germany, (x) Hungary, (xi) Japan, (xii) Republic of Korea (South Korea), (xiii) Luxembourg, (xiv) Netherlands, (xv) Norway, (xvi) Portugal, (xvii) Sweden, and (xviii) Switzerland.
